

1	2	3	4	5	6
26.	Tripura	746	216	996	0
27.	Uttar Pradesh	136265	72260	99869	42900
28.	Uttarakhand	8820	2464	12493	446
29.	West Bengal	51241	19272	25092	6725
30.	Andaman and Nicobar Islands	0	0	0	0
31.	Chandigarh	3232	2688	763	1727
32.	Dadra and Nagar Haveli	0	0	0	0
33.	Daman and Diu	0	0	0	0
34.	Delhi	0	0	0	0
35.	Puducherry	0	0	0	0
TOTAL		879767	471846	536635	219318

#### Licenses to street vendors

489. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of street vendors who have been issued license or identification cards under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 State-wise and year-wise;

(b) the number of vending zones created, and of them, the number that are functional, city-wise and year-wise;

(c) the number of displaced street vendors who have been rehabilitated after the implementation of the act;

(d) the number of street vendors who have been formalized through the town vending committees; and

(e) the number of such vendors covered under the social security scheme?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 provides for notification of the Scheme by the appropriate Government which would, *inter alia*, include the form and manner of issuing identity cards to street vendors. Further, Ministry of Housing

and Urban Affairs is also administering Support to Urban Street Vendors (SUSV) as a component of Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). The operational guidelines of SUSV provide for issuance of identity cards to all the surveyed/identified street vendors by urban local bodies. As reported by States/UTs, identity cards have been issued to 9,13,393 urban street vendors so far. The cumulative, State-wise, details are given in the Statement-I (*See below*).

(b) As reported, the State-wise cumulative details of functional vending zones are given in the Statement-II (*See below*).

(c) Section 38 of the Act provides for framing a Scheme by the appropriate Government which would, *inter alia*, include the manner of eviction of street vendors. Further, the Ministry of Housing and Urban Affairs issues advisory to the States/UTs, from time to time, to follow the provisions laid down in the Act.

(d) and (e) As reported by States/UTs, identity cards have been issued to 9,13,393 urban street vendors. Section 31 of the Act provides that the appropriate Government may undertake promotional measures of making available credit, insurance and other welfare schemes of social security for the street vendors. The Act is implemented by the States/UTs in their respective jurisdictions.

***Statement-I***

*Details of urban street vendors who have been issued licences or identifications*

Sl.No.	State/UT	ID Cards distributed by States/UTs
1.	Andhra Pradesh	60664
2.	Arunachal Pradesh	4657
3.	Assam	312
4.	Bihar	16170
5.	Chhattisgarh	16147
6.	Gujarat	173009
7.	Himachal Pradesh	1456
8.	Jammu and Kashmir	6226
9.	Jharkhand	16869
10.	Karnataka	14716
11.	Kerala	16745
12.	Madhya Pradesh	198255
13.	Maharashtra	61622

Sl.No.	State/UT	ID Cards distributed by States/UTs
14.	Manipur	278
15.	Mizoram	1531
16.	Meghalaya	314
17.	Odisha	3848
18.	Punjab	10184
19.	Rajasthan	41100
20.	Tamil Nadu	103048
21.	Telangana	65793
22.	Uttar Pradesh	86760
23.	Uttarakhand	4392
24.	Chandigarh	9297
TOTAL		9,13,393

**Statement-II***State-wise details of Functional Vending zones*

Sl.No.	State/UT	Number of Functional Vending Zones in States/UTs
1.	Andhra Pradesh	1
2.	Chhattisgarh	3
3.	Gujarat	1
4.	Himachal Pradesh	22
5.	Jharkhand	1
6.	Karnataka	1
7.	Madhya Pradesh	12
8.	Maharashtra	2
9.	Mizoram	5
10.	Odisha	2
11.	Rajasthan	2
12.	Tamil Nadu	1
13.	Telangana	1
14.	Uttar Pradesh	4
TOTAL		58